

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1728
TO BE ANSWERED ON 27.07.2016**

IMPARTING SKILL TO INDIAN WORKERS

**†1728. SHRI VIJAY KUMAR HANSDAK:
SHRI BHARAT SINGH:
DR. KRISHAN PRATAP:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has worked out any scheme for imparting skills to the Indian workers going abroad for jobs;**
- (b) if so, the details thereof;**
- (c) whether there is delay in signing Memorandum of Understanding with the Ministry of Skill Development; and**
- (d) if so, the reasons therefor along with the time by which the scheme is likely to be operational at ground level?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (d) A Memorandum of Understanding (MoU) has been signed on July 2, 2016 between the Ministry of External Affairs and the Ministry of Skill Development and Entrepreneurship for implementation of the Pravasi Kaushal Vikas Yojana (PKVY). The MoU details the broad parameters of cooperation and envisages collaboration for developing a robust skill training, assessment and certification system for workers who seek overseas employment. The PKVY would also include pre-departure orientation training aimed at enhancing soft skills of potential emigrants in terms of culture, language, traditions and local rules and regulations of the destination country.

PKVY aims at enhancing the skills set of potential emigrant workers in select sectors and job roles, in line with international standards, to facilitate overseas employment. The scheme will be implemented in India International Skill Centres identified by National Skill Development Corporation under the Ministry of Skill Development and Entrepreneurship in coordination with the Ministry of External Affairs.
